

ITEM NO.301

COURT NO.4

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3053/2008

A.SATYANARAYANA REDDY AND ORS.

Appellant(s)

VERSUS

PRESIDING OFFICER, LABOUR COURT & ORS.

Respondent(s)

(with office report for direction)

Date : 26/02/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s) Mr. A. Subba Rao, AOR.

For Respondent(s) Mr. Mohanprasad Meharia, AOR

Mr. G.N. Reddy, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master